

I would like to know from the hon. Home Minister, why the police security which was provided in the inter-State buses...

THE VICE-CHAIRMAN (DR. G. VIJAYA MOHAN REDDY): Mr. Narayanasamy, you are making a Special Mention. You have made your point. Anyway, carry on.

SHRI V. NARAYANASAMY: I am asking the Home Minister.

THE VICE-CHAIRMAN (DR. G. VIJAYA MOHAN REDDY): How will he be in a position...

SHRI V. NARAYANASAMY: He will give a reply through a letter.

THE VICE-CHAIRMAN (DR. G. VIJAYA MOHAN REDDY): All right.

SHRI V. NARAYANASAMY: Sir, the point I am making is this. This was an inter-State bus. It was a Delhi-bound bus. The Delhi Administration is under the control of the Home Ministry. Therefore, I am raising the issue. Why was the security which was provided in the buses plying on inter-State routes withdrawn? Why were the passengers not checked? Sir, it was only because of the callous attitude of the administration that this incident has taken place, this gruesome incident has taken place.

Then, the relief which has been given to the victims' relative is very meagre. I am very particular on this point. Rs. 20,000 has been given by the State Government. I would request the Home Minister to increase the compensation amount to the families of the deceased and to the injured persons. Further, the Home Minister should immediately see that full security is provided in the buses plying on inter-State routes, in Hariana, Delhi, Punjab and other terrorist affected areas.

Alleged tapping of telephones of Political Leaders

श्री सन्तोष बागडोबिया (राजस्थान):
वि० नाइस जेवरमन सर, यह जो हमारी

खुली सरकार है यह घोंघे की तरह सिकुड़ करके मेक डिपोजिट वान्ट में अपने आपको बंद करके और फिर बोल रही है हिन्दुस्तान में क्या हो रहा है हमें मालूम नहीं है। इतना बड़ा कांड हो गया और एक तरफ खुद को तो बंद कर लिया और सारे हिन्दुस्तान के घरों को, उनके बैड-रूम का, उनके लिविंग रूम का, उन सबका का सड़क पर ला दिया। उनके टेलीफोन में सुनते हैं कि क्या बातें हो रही हैं, कौन सी बातें हो रही हैं। इसी प्रकार इन लोगों ने, चन्द्रशेखर जी ने कहा है कि चाहे 28 एम पीज का हो, किसका हो, हमें कुछ मालूम नहीं है। जो मंत्री हैं वह कहते हैं हमारे मंत्रालय में क्या होता है हमें नहीं मालूम है। तो होम मिनिस्टर जी कहते हैं, वह बोलते हैं कि हमें तो यहाँ नहीं मालूम कि काश्मीर में क्या हो रहा है, वह कहते हैं पंजाब में क्या हो रहा है हमें यहाँ नहीं मालूम। भाई, यह टेलीफोन टैपिंग वाली बात का हमें क्या मालूम, यह आप उनको पूछो; उनके प्रधान मंत्री जी को मालूम है कि क्या हो रहा है। ऐसी अवस्था में हम इस हिन्दुस्तान में इतने कांयूनन में पड़ गए हैं... (अवधान) में यहाँ कहना चाहता हूँ राजमोहन जी गांधी अभी हमारे नए सदस्य बन कर आए हैं... (अवधान)

एक माननीय सदस्य : अभी नहीं है।

श्री सन्तोष बागडोबिया : अभी बनने वाले हैं। उन्होंने कहा कि उनकी चन्द्रशेखर जी को मालूम नहीं है कि उन्होंने क्या कहा। वह 27 कहे वह लोग शयोर नहीं हैं उनके लिए मैं उनकी खबर यह आज जो रही है, उसकी पढ़ तो उन्होंने साफ कहा है:

"Do you know that they have bugged all my phones? Not just that. They have bugged even the rooms. I have checked it with the debugger."

अब डी-बज्जर भी उनको लगाना पड़ा। हमें तो मालूम भी नहीं है कि डी-बज्जर क्या होता है। हमें बताये कि डी-बज्जर क्या होता है? हम भी सब मकानों में लगाए नहीं तो सरकार हमें सफलायी कर दे। तो ऐसा है।... (अवधान)

They have been continuously condemning the previous Government. They say that it was the Congress Government which brought this law. Yes. It was the Congress Government which brought this law. But it was meant for the smugglers. It was meant for the terrorists. But this Government do not need this law because they are the friends of the smugglers. They are the friends of the terrorists. Therefore, how can they use the law against these people? They will not use it against them. They cannot use it against them. Therefore, they are using it against their own party people. That is the only way they can use this law to their own advantage. Now they say that they will go in for a CBI enquiry, they will go in for this enquiry and that enquiry, but I strongly suggest that we must have a House Committee under the chairmanship of an opposition leader Mr. Dipen Ghosh must be a party to that, at least he should be a member on that Committee.

Here we talk of high-value politics. Mr. Hegde had to resign but no Congress Minister had to resign for this kind of a thing. Shri Unnikrishnan, our hon. Minister, also comes from the same State. (*Interruptions*) He is from Kerala. He comes from the neighbouring State with the same culture.

SHRI ARANGIL SREEDHARAN (Kerala): I am on a point of order. He cannot say that the culture of Kerala is a culture which supports bugging. It is the neighbouring State. (*Interruptions*) He said that the neighbouring State has the same culture. What does he mean by that? Those of us who belong to this State have a very high culture. (*Interruptions*)

SHRI SANTOSH BAGRODIA: Do you want me to reply to them. I need your ruling, Sir.

THE VICE-CHAIRMAN (DR. G. VIJAYA MOHAN REDDY): No, no, you make your special mention. All these matters were discussed in the morning. You confine yourself to the special mention only.

SHRI SANTOSH BAGRODIA: If you want me to reply to him, I will do that.

THE VICE-CHAIRMAN (DR. G. VIJAYA MOHAN REDDY): No. You please go on.

SHRI SANTOSH BAGRODIA: How can the sanctity of a citizen of this country be maintained under this kind of Government? We talk of the sanctity, the sanctity of privacy, sanctity of security, sanctity of free speaking, talking, sanctity to work, but is it really being implemented? (*Interruptions*). I am talking about phone-tapping only.

THE VICE-CHAIRMAN (DR. G. VIJAYA MOHAN REDDY): You are not confining yourself to the special mention. You are talking about culture of the people of the country, they know whose culture is what.

SHRI SANTOSH BAGRODIA: You told me not to speak about that and you are replying to him. Even Shri Vajpayee mentioned...

THE VICE-CHAIRMAN: Please come to the special mention.

SHRI SANTOSH BAGRODIA: I am on the special mention. Shri Vajpayee mentioned on the phone-tapping today. This was discussed for two hours in the House today. I requested the Chairman to let me speak on that.

THE VICE-CHAIRMAN (DR. G. VIJAYA MOHAN REDDY): You need not repeat what has already been discussed in the House.

SHRI SANTOSH BAGRODIA: I am not repeating, I am only saying that this has been discussed by many Members and I request once more that this phone-tapping must be checked and whoever has done it, action must be taken against him.

Deaths due to brain fever in Rajasthan

श्री धुलेश्वर मीणा (राजस्थान) : माननीय उपसभाध्यक्ष महोदय, मेरे इस विशेष उल्लेख के बारे में हमारे राजस्थान